

Nomination of cases by Hon'ble the Chief Justice on 11/12/2015			
Sl no.	Case details	Nominated to-	File delivered in section
Larger Bench			
1	Writ A – 49158/2015	Place before the D.B. Of Hon'ble the Chief Justice and Hon'ble M. K. Gupta, J.	Writ A-II Section on 14/12/2015
DB of Hon....., J			
2	Crl. A. - 1926/1979 with Govt. A. - 2873/1979	Hon. S. K. Gupta, J. (with connected case)	Crl. A. Section on 14/12/2015
3	Writ C – 13402/2015 (Modification Application)	Hon. Tarun Agarwala, J.	Writ C-II Section on 14/12/2015
4	Writ C – 36291/2014 (Correction Application)	Hon. Dilip Gupta, J.	Writ C-II Section on 14/12/2015
5	Spl. A. - 194/2009	Hon. Krishna Murari, J.	Spl. A. Section on 14/12/2015
6	Spl. A. - 642/2013	Hon. Krishna Murari, J.	Spl. A. Section on 14/12/2015
Bench Comprising			
7	Writ C – 40856/2010 (Recall Application)	Hon. Arun Tandon, J. and Hon. Sunita Agarwal, J.	Writ C-II Section on 14/12/2015
Hon....., J.			
8	Writ A – 63452/2013	Hon. Ran Vijai Singh, J. (for final disposal)	Writ A-I Section on 14/12/2015
9	Bail – 39519/2015 with Bail – 12731/2015	Hon. Ramesh Sinha, J.	Bail Section on 14/12/2015
10	Bail – 39522/2015 with Bail – 26449/2014 with Bail – 27794/2013	Hon. S. K. Gupta, J.	Bail Section on 14/12/2015
11	Bail – 25078/2015 with Bail – 36317/2013 with Bail – 26419/2013	Hon. R. D. Khare, J.	Bail Section on 14/12/2015
12	Bail – 983/2015	Hon. Pankaj Naqvi, J.	Bail Section on 14/12/2015
13	Bail – 39410/2015 with Bail – 2413/2015	Hon. A. K. Tripathi, J.	Bail Section on 14/12/2015
14	Bail – 30483/2014 with A482 – 24798/2013 with A482 – 21610/2013 with	Hon. Ramesh Sinha, J. (all connected cases) for final disposal.	Bail Section on 14/12/2015

	A482 – 20295/2013		
15	Bail – 44191/2015	Hon. Pankaj Naqvi, J.	Computer fresh Section on 11/12/2015
16	A482 – 33869/2015	Hon. V. P. Pathak, J.	Computer fresh Section on 11/12/2015
Appropriate Court dealing with such matters			
17	CrI. A. - 3410/2015	Appropriate Court dealing with such matters	CrI. A. Section on 14/12/2015
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
18	W. P. - 66189/2015	Hon. Sunita Agarwal, J.	Computer fresh Section on 11/12/2015
19	W. P. - 66698/2015	Hon. Suneet Kumar, J.	Computer fresh Section on 11/12/2015
20	W. P. - 66700/2015	Hon. Suneet Kumar, J.	Computer fresh Section on 11/12/2015
21	CAPL – 6365/2015	Hon. S. P. Kesarwani, J.	Listing Section on 11/12/2015
22	CAPL – 7064/2015	Hon. S. P. Kesarwani, J.	Listing Section on 11/12/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
14/12/2015